

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I**

**Item 23**

**IA No. 1793/23, 450/23, Intvn No. 3/2023  
In**

**CP(IB) No. 459/Chd/Hry/2019  
(Admitted)**

**Under Section 9 & 54 & 33 & 60(5) IBC 2016**

**In the matter of:-**

Artsana India Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Vibgyor Retail Pvt. Ltd.

...Respondent-Corporate Debtor

**Present:-** Mr. Vikrant Pachnanda, Advocate for intervenor applicant in Intvn No. 3/2023.  
Mr. Shashank Aggarwal, Advocate for RP in IA Nos. 1793/22 and 450/2023 and for Respondent in Intvn No. 3/2023.  
Ms. Ayushi Aggarwal, Advocate for Respondent No. 4 in IA No. 450/2023.  
None for Respondent Nos. 2 and 3 in IA No. 450/2023.

**Intvn No. 3/2023**

Learned counsel for the respondent is directed to file the reply. Let the same be filed within one week with a copy in advance to the counsel opposite. It will be last opportunity. Rejoinder, thereto, if any be filed within one week thereafter with a copy in advance to the counsel opposite. List on 08.12.2023.

**IA No. 450/23**

Learned counsel for Respondent No. 4 is directed to file the reply. Let the same be filed within one week with a copy in advance to the counsel opposite. It will be the last opportunity. Rejoinder, thereto, if any be filed within one week thereafter with a copy in advance to the counsel opposite. List on 08.12.2023.

**IA No. 1793/23**

List on 08.12.2023.

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

November 06, 2023  
*PKA*

Sd/-

(Harnam Singh Thakur)  
Member (Judicial)